

the last ten years in those exchanges;

(c) whether the Government propose to increase the capacity of those telephone exchanges during 1991-92 in order to clear the waiting list;

(d) if so, the details thereof; and

(e) the time by which the waiting list is likely to be cleared?

Sl. No.	Name of the Exchange	Code	Capacity in lines
1.	Laxmi Nagar-I	224/221/220	28000
2.	Laxmi Nagar-II	222	6000
3.	Shahdara Remote Line Unit-I	228	7000
4.	Shahdara Remote Line Unit-II	229	6000
5.	Mayur Vihar	225	5000

(b) 136 persons are on the waiting list for telephone connections for the last 10 years in the trans-Yamuna areas.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Sir, The telephone exchange areas in Delhi are not co-terminus with the administrative division or electoral constituencies. The trans-Yamuna areas of East Delhi are served by 5 digital electronic exchanges, as given below:

(c) and (d) Yes, Sir. The proposed commissioning programme of telephone exchanges in the above areas during 1991-92 is as follows:—

Sl. No.	Name of Exchange Remote Line Unit	Capacity
1.	Mayur Vihar Remote Line Unit	Expansion by 3000 lines. (Already commissioned in June, 1991)
2.	Laxmi Nagar-II	Expansion by 4000 lines.
3.	Shahdara Remote Line Unit-II	Expansion by 2000 lines.
4.	Yamuna Vihar Remote Line Unit	4000 lines.

(e) The waiting list as on 1.4.1991 in these areas is expected to be mostly cleared by 31.3.1995.

[English]

**Organisations registered under FCRA**

\*524. SHRI GANGADHARA SANIPALLI:

SHRI SYED SHAHABUDDIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of organisations registered under the Foreign Contribution Regulation Act (FCRA) so far;

(b) the organisations and institutions obtaining foreign contributions at present;

(c) the total foreign contributions received by these organisations during 1989 and 1990, year-wise, state-wise; and

(d) the purpose(s) for which this money was received by these organisations?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) As on 31.3.1991 the number of registered associations under FC (R) Act, 1976 is 13,370.

(b) Approximately 9,000 associations were in the receipt of foreign contribution.

(c) and (d) Computerised data of the foreign contribution is available only upto the year 1988.

**New Judicial Commission to Inquire into assassination of Shri Rajiv Gandhi**

\*525. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HOME